

26

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1663/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

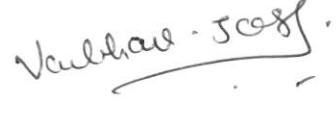
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2018

NAME OF THE PARTIES: S.N. Plumbing Pvt. Ltd.

V/s.

Sanghvi Premises Pvt. Ltd.

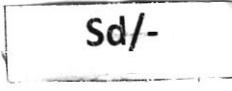
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
26	Rofesh. Mali	Advocate for petitioner	
	Vaibhav Jeshi	CS for petitioner	
	Rutuja Patil (Petitioner)	Adv	

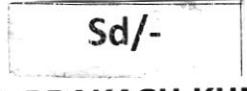
ORDER

CP No.1663/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 13.2.2018.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)